

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4825
ANSWERED ON:22.12.2014
EMPLOYMENT FOR DISPLACED PERSONS
Pathak Smt. Riti

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has prepared any scheme to provide avenues of employment to the local people of those districts where land has been acquired or is acquired to set up industrial units and various other development projects in various parts of the country;
- (b) if so, the details thereof during each of the last three years and the current year, State/ UT-wise; and
- (c) if not, the measures taken by the Government to provide jobs/employment to such displaced persons?

Answer

MINISTER OF STATE (IC) FOR LABOUR & EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): Acquisition of land for various projects is done by the concerned State Governments/UT Administrations and the data regarding number of people displaced due to land acquisition and rehabilitated are not maintained centrally.

To address various issues related to land acquisition and rehabilitation & resettlement, Ministry of Rural Development has formulated a revised National Rehabilitation & Resettlement Policy (NRRP), 2007, which has been circulated to Central Ministries and States/UTs for its implementation. The objective of the Policy is to minimize displacement, to promote, as far as possible, non-displacing or least displacing alternative, and provides for comprehensive rehabilitation & resettlement benefits to the affected families. Apart from this, the Central Government has enacted Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. The Act inter-alia provides for minimum displacement to affected families along with comprehensive rehabilitation and resettlement benefits.

In order to provide jobs/ employment Government of India is implementing various public employment generation schemes like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small & Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. DeenDayalUpadhyaya GrameenKaushalyaYojana (DDU-GKY) scheme run by Ministry of Rural Development and National Urban Livelihoods Mission (NULM) run by Ministry of Housing & Urban Poverty Alleviation. Locally displaced persons can also avail benefits under the schemes as applicable. In addition to the above public employment generation scheme, the Government is promoting labour intensive manufacturing and increasing employment opportunities by promoting tourism and agro- based industries.